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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.209/2003 IN
O.A.NO.924/2002

Wednesday, this the 3rd day of September, 2003

Hon'ble Shri Justice V.S.Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Shri A. Chowdhury
retired Sr. Data Processing Assistant
National Sample Survey Organisation
Data Processing Centre, New Delhi

..Applicant

(By Advocate: Shri P.K. Dey)

Versus

1. Shri K.K.Jaswal
Secretary, M/O Statistics
Govt. of India
Sardar Patel Bhawan
Parliament Street, New Delhi
2. Shri S.C.Seddy
Director General, 164, GLT Road,
Baranagar, Kolkata
3. Shri Vijay Kumar
Director, M/o Statistics
Data Processing Centre
NSS Organisation
C Block, 3rd Floor, Pushpa Bhawan
Madangir Road, New Delhi-62

..Respondents

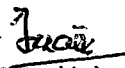
(By Advocate: Shri R.N.Singh)

O R D E R (ORAL)

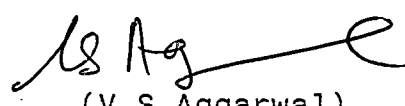
Justice V.S.Aggarwal:

Learned counsel for respondents states that the operation of the order passed by this Tribunal has been stayed by the Delhi High Court on 26.8.2003 in CWP-5060/2003.

In this view of the matter, as for present, rule is discharged. The applicant would be at liberty to take recourse under law if and when the stage arises.


(S.K.Naik)
Member (A)

/sunil/


(V.S.Aggarwal)
Chairman